

DIVISION BENCH

ITEM NO.116

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.583/2023 IN CP (IB) No.26/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAYPEE CEMENT CORPORATION LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv. : *For the Financial Creditor/ SBI*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For Corporate Debtor/ Applicant*

Sh. Abhishek Tripathi, Adv.

ORDER

Ld. Counsels representing the parties are present.

At the joint request of the Ld. Counsels representing both the parties, the matter is adjourned for 17th May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

7th May, 2024

Kavya Prakash Srivastava
(Stenographer)